IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No.694 of 2008

State of Jharkhand .... …. Petitioner
--Versus--
Murlidhar Sao .... Opposite Party

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the State : Mr. Shekhar Sinha, PP
For the Opp. party : Mr. Ajit Kumar, Advocate

8/13.04.2021 Heard Mr. Shekhar Sinha, the learned counsel for the petitioner-State and Mr. Ajit Kumar, the learned counsel for the Opposite Party.

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the petitioner, let this matter appear after two weeks.

(Sanjay Kumar Dwivedi, J.)

SI